

NOTIFICATION,

Jammu, the 22nd Jan, 2020.

S.O³³ - In exercise of the powers conferred by section 3 of the Jammu and Kashmir Public Premises (Eviction of Unauthorized Occupants) Act, 1988 and in supersession of SRO 380 dated 24.11.2016, the Government hereby appoint Mr. Mubashir Rafiq Dalal, I/c Floriculture Officer, Srinagar with additional charge of Deputy Director Central, Srinagar, as Estates officer for the purposes of the said Act, within the territorial jurisdiction of Division Kashmir.

By order of the Government of Jammu and Kashmir

Sd/-

(Sheikh Fayaz Ahmad) KAS

Commissioner/Secretary to Government,
Floriculture, Gardens & Parks Department

No: BPE/Flori/110/2014

Dated: **22** -01-2020

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Principle Secretary to Government, Revenue Department.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
4. Director Floriculture, Gardens & Parks, Kashmir.
5. General Manager, Government Press, Srinagar for information with the request to publish the notification in the Government Gazette.
6. Mr. Mubashir Rafiq Dalal, I/c Floriculture Officer, Srinagar.
7. Pvt. Secretary to Commissioner/Secretary to Government, Floriculture, Gardens & Parks Department for information.
8. Incharge Website, Floriculture, Gardens & Parks Department


(Prerna Raina) KAS

Additional Secretary to Government
Floriculture, Gardens & Parks Department



